

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 11072 of 2015 - DB

(Arising out of OIO-VAP-EXCUS-000-COM-017-14-15 dated 31/12/2014 passed by Commissioner of Central Excise, Customs and Service Tax-VAPI)

Bhupender G Patel

.....Appellant

Manager & Factory Incharge Of M/s, Shivani Metals,
Presently Residing At Brahmchand Complex,
C-7/702 Dayat Faliya Road, Amli,
Silvassa, U T Of Dadra & Nagar Haveli

VERSUS

Commissioner of C.E. & S.T.-Vapi

.....Respondent

4th Floor...Adharsh Dham Building,
Opp. Town Police Station,
Vapi-Daman Road, Vapi
Vapi, Gujarat- 396191

APPEARANCE:

Shri Ankur Upadhyay, Advocate for the Appellant
Shri R K Agarwal, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 21.06.2024
DATE OF DECISION: 01.10.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10793 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**